HIGH COURT OF DELHI: NEW DELHI

No. R- 40 /RG/DHC/2020

Dated: 13.04.2020

OFFICE ORDER

Aarogya Setu, a mobile application, has been developed by the Government of India to

connect the people of India with essential health services to collectively fight against pandemic

(Covid-19) outbreak. The mobile application is aimed at augmenting the initiatives of the

Government of India, particularly the Department of Health, in proactively reaching out to and

informing the users of the application regarding risks, best practices and relevant advisories

pertaining to the containment of COVID-19. It also helps significantly in contact-tracing and

curbing the spread of Covid-19.

Considring the benefits and advantage of Aarogya Setu mobile application, all the

officers/officials of this Court are requested to download, install and use the same.

BY ORDER

Sd/-(Manoj Jain)

Registrar General

Endst. No. R-41/RG/DHC/2020

Dated: 13.04.2020

Copy forwarded to all concerned:-